

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3874

ANSWERED ON:24.08.2004

REFUGEES IN THE COUNTRY

Chavan Shri Harischandra Deoram;Mahajan Shri Y.G.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether increasing problem of refugees is adversely affecting the security, development and economy of the country;
- (b) if so, the details thereof; and
- (c) the measures being taken by the Government to solve the increasing problem of refugees in the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) : No, Sir.

(b): Does not arise.

(c): The entry, stay and movement etc. of refugees are regulated in accordance with the provisions contained in Foreigners Act, 1946, and Rules and Orders framed thereunder, Registration of Foreigners Rules, 1939 and Foreigners Order, 1948. Adequate measures are taken under the provisions of above Acts and Rules, whenever any problem with refugees come to the fore.